छत्तीसगढ़ को सड़कों, पुलों आदि के निर्माण के लिए धन दिया जाना

*268. **श्री झुमुक लाल भेंडिया :** क्या जनजातीय कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) छत्तीसगढ़ सरकार को विभिन्न योजनाओं के अंतर्गत आदिवासी क्षेत्रों में सड़कों, पुलों और पुलियों के निर्माण के लिए इस वर्ष आवंटित की गई धनराशि का ब्यौरा क्या है;

(ख) क्या अतिरिक्त धनराशि आवंटित किए जाने का प्रस्ताव है; और

(ग) यदि हां, तो तत्संबंधी ब्यौरा क्या है?

जनजाति कार्य मंत्रालय में राज्य मंत्री (श्री फग्गन सिंह कुलस्ते) : (क) जनजातीय क्षेत्रों में सड़कों, पुलों, पुलियों के निर्माण सहित बुनियादी संरचना के विकास के लिए भारत के संविधान के अनुच्छेद 275(1) के अधीन छत्तीसगढ़ सरकार को वर्ष 2002-2003 के दौरान 2089.00 लाख रुपए की धनराशि का मंत्रालय ने आवंटन किया है। जनजातीय उपयोजना को विशेष केन्द्रीय सहायता सहित यह धनराशि राज्य को सामान्य रूप से स्थानांतरित की जाने वाली धनराशि के अतिरिक्त है।

(ख) मंत्रालय के पास अतिरिक्त धनराशि के आवंटन के बारे में इस समय कोई प्रस्ताव नहीं है।

(ग) प्रश्न नहीं उठता।

Funds for Construction of roads, bridges etc. to Chhattisgarh

†*268. SHRI JHUMUK LAL BHENDIA: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) the details of funds allocated to Chhattisgarh during this year under various schemes for construction of roads, bridges and culverts in tribal areas;

(b) whether additional funds are proposed to be allocated; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI FAGGAN SINGH KULASTE): (a) The Ministry has allocated an amount of Rs. 2089.00 lakhs during the year 2002-2003 to the Government

†Original notice of the question was received in Hindi.

of Chhattisgarh under Article 275(1) of the Constitution of India for the infrastructural development including construction of roads, bridges and culverts in tribal areas. This is in addition to the normal transfer of funds to the State, including Special Central Assistance for the Tribal Sub-Plan.

(b) There is no proposal for allocation of additional funds, at present, with the Ministry.

(c) Does not arise.

श्री झुमुक लाल भेंडिया: सभापति जी, मैं अपना पूरक प्रश्न नहीं पूछना चाहता हूं।

श्री सभापति: नहीं पूछना चाहते हैं, ठीक है।

*269 [The questioner (Shri S. Agniraj) was absent. For answer *vide* page 54 *infra*.]

Progress of greenfield SEZ Projects

*270. SHRI R.P. GOENKA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether it is a fact that a large number of greenfield Special Economic Zone Projects, launched about two-and-a-half years ago, to act as major engines of growth in exports have not made any progress;

(b) if so, the details of these projects, the reasons for delay in implementation and their present status;

(c) the evaluation of the performance of each of the Export Processing Zones converted into Special Economic Zones; and

(d) the fresh initiatives taken to accelerate the progress of the SEZs?

THE MINISTER OF COMMERCE AND INDUSTRY (SHRI ARUN SHOURIE): (a) to (d) A statement is laid on the Table of the House.

Statement

(a) and (b) The Government had announced a Special Economic Zone (SEZ) scheme in April, 2000. Based on detailed projects reports